

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:4699
ANSWERED ON:08.12.2010
CLEARANCE TO HOTELS IN CHANDIGARH
Vivekanand Dr. G.

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government is aware that a large number of industrial units and hotels in Chandigarh have been functioning without obtaining environmental clearance;
- (b) if so, what are the details thereof and the specific reasons therefor; and
- (c) the action the Government proposes to take against the owners of the Hotels and industrial units?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

(a & b) No, Sir. Large number of industrial units and hotels are not functioning without obtaining Environmental Clearance (EC) in Chandigarh. Only one unit of M/s Tech Mahindra, an IT/ITES is functioning without obtaining the EC. However, this unit has applied for the same before the State Environmental Appraisal Committee (SEAC).

(c) Legal action against the defaulting units are taken as per the provision of Environment (Protection) Act, 1986.